

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-28/2003(Pt.)/1770/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
Hailakandi.

Dated Guwahati the 9th March, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. JHD-1/2023/10/, dtd. 02.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.03.2023 along with station leave permission, from the evening of 04.03.2023 till the morning of 09.03.2023.** The Addl. District & Sessions Judge, Hailakandi shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/2003(Pt.)/1771/A, dated 9.3.23

Copy to : The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
SR